

Name of Corporate Debtor:		AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED									
Date of Commencement of CIRP:		07-Jun-24									
List of Creditors as on:		25-Jul-24									
List of secured financial creditors											
(Amount in ₹)											
Sl. No.	Name of creditor	% Voting share	Details of claim received		Details of claim admitted		Amount of claim rejected	Amount of claim under verification	Details of Security Held	Whether Security Interest Relinquished?	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted						
1	Strugence Debt Fund	10.57	24-06-2024	18,59,57,314.00	18,59,57,314.00	-	-	Land parcels in pandurangwadi, Mumbai	-	Note 1	
2	Omkara Assets Reconstruction Private Limited	16.74	26-06-2024	29,45,12,430.26	29,45,12,430.26	-	-	Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	Note 2	
3	JM Financial Credit Solutions Ltd.	72.69	27-06-2024	1,27,90,93,155.00	1,27,90,93,155.00	-	-	Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-		
Total				1,75,95,62,899.26	1,75,95,62,899.26	-	-				

Notes:

- 1 Ameya Eco-Zone Developers is the security provider under the Debt Trust Deed dated
- 2 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya